

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th floor, Chanderlok Building, 36-Janpath,
New Delhi-110001

No. Engg/Tr.Pricing/Validation/L-1/44/2013/CERC

Dated: 17.07.2015

To

Members of the Validation Committee
& Generating Companies
(As per list enclosed)

Subject: Meeting of Validation Committee for the 2nd quarter of the year 2015 – 2016 (July to September, 2015) for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2015.

Sir,

I am directed to state that the 2nd meeting of the Validation Committee for the year 2015-16 will be held in NLDC Conference Room at 10:00 a.m on 22.07.2015. All the members of the Validation Committee and Generating Companies are requested to attend the meeting through video conferencing from respective RLDCs. RPCs and RLDCs are requested to host this meeting notice on their web site and also to coordinate with the representatives of all State Transmission Utilities and Generating Companies to facilitate them to attend the meeting through video conferencing facility available at the RLDCs.

Load generation data for the 2nd quarter (1st July, 2015 to 30th September, 2015), if not sent already, may be sent to NLDC.

Further with reference to email dated 03.07.2015 from Chief (Engg), CERC to CTU (copy attached). CTU is required to send a list of such generators where LTA has not yet started due to non-commissioning of a few associated lines, to NLDC before 21.07.2015, to be included in presentation for discussion on 22.07.2015.

Yours faithfully,

Sd/-

(Shilpa Agarwal)
Deputy Chief (Engg.)

Validation Committee Members

| Sl. No. | Name of the Organizations | Name of the nominated persons | Address |
|---------|---------------------------|---|--|
| 1. | CERC | Shri A K Saxena, Chief (Engg.) | Central Electricity Regulatory Commission, 3 rd & 4 th Floor, Chanderlok Building, 36-Janpath, New Delhi -110001 |
| 2. | | Shri P.K. Awasthi, Joint Chief (Fin.) | Central Electricity Regulatory Commission 3 rd & 4 th Floor, Chanderlok Building, 36-Janpath, New Delhi -110001 |
| 3. | CEA | Shri Ravinder Gupta Director, SP&PA Division | Central Electricity Authority 3 rd Floor, N-Wing Sewa Bhawan, R.K. Puram, New Delhi - 110 066 |
| 4. | | Director, GM Division | Central Electricity Authority 6 th Floor, N-Wing Sewa Bhawan , R.K.Puram, New Delhi-110066 |
| 5. | CTU/ Powergrid | Shri N.K.Jain, GM (Comm.)/ alternate member Shri Prashant Sharma, GM (Comm.) | Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001 |
| 6. | | Shri Dilip Rozekar, DGM (SEF)/ alternate member Shri RVMM Rao, Chief. Design Engineer (SEF) | Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001 |
| 7. | POSOCO | Shri K.V.S Baba General Manager | Northern Regional Load Despatch Centre, et Singh Marg, Katwaria Sarai, New Delhi-110016 |
| 8. | | Shri P.R. Raghuram, Executive Director | Southern Regional Load Despatch Centre 29, Race Course Cross Road, Bangalore, Karnataka-560009 |
| 9. | | Shri V.K. Agarwal, Executive Director | National Load Despatch Centre 18-A Shaheed Jeet Singh, Marg, Katwaria Sarai, New Delhi-110016 |
| 10. | | Shri U.K. Verma, General Manager | Eastern Regional Load Despatch Center 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.) |
| 11. | NRPC | P.S. Mhaske Member Secretary | Northern Regional Power Committee 18-A Shaheed Jeet Singh Marg, Katwaria Sarai, New Delhi-11 |
| 12. | WRPC | Shri S.D. Taksande, Member Secretary | Western Regional Power Committee Plot No. F-3, MIDC Area, Marol, |

| | | | |
|-----|--------|--|---|
| | | | Opp : SEEPZ, Andheri (East), Mumbai-400093 |
| 13. | SRPC | Shri S.R. Bhat, Member Secretary | Southern Regional Power Committee 29, Race Course Cross Road, Bangalore-560009, Karnataka |
| 14. | ERPC | Shri A.K. Bandyopadhyay, Member Secretary | Eastern Regional Power Committee 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.) |
| 15. | | Shri S.K.Das, Director Engineering | Bihar State Electricity Board 1 st Floor, Vidyut Bhawan, Bailey Road, Patna-21, Bihar |
| 16. | NERPC | Shri P.K Mishra Member Secretary | North Eastern Regional Power Committee Meghalaya State Housing Finance Co-Operative Society Ltd.BLDG., Nongrim Hills, Shillong-793003 |
| 17. | | Shri Jatin Baishya, Senior Manager | State Load Despatch Centre Complex, Kahelipara, Guwahati |
| 18. | SLDC | Shri P.A.R. Bende Chief Engineer, SLDC | Chief Engineer Madhya Pradesh Power Transmission Company Ltd., Nayagaon, Rampur, Jabalpur- 482008 |
| 19. | KPTCL | Shri S. Sumanth Director(Transmission), KPTCL | Karnataka Power Transmission Corp.Ltd., Kauvery Bhavan, K.G. Road, Bangalore – 560009 |
| 20. | UPPTCL | Shri A.K. Singh, Director(Operation) Uttar Pradesh Power Transmission Corporation Ltd. | Uttar Pradesh Power Transmission Corporation Ltd , 7th Floor, Shakti Bhavan, Ashok Marg, Lucknow - 226001 |

LIST OF GENERATING COMPANIES

| Sl. No. | Name of the Statutory Bodies | Name of the persons and Designation | Address |
|---------|------------------------------|--|--|
| 1. | NTPC | Shri Inderjit Kapoor, Director (Commercial) | NTPC Bhawan, Core 7, Scope Complex, Institutional Area, Load Road, New Delhi – 110003 |
| 2. | NHPC | Shri S.K Agarwal Executive Director (O&M) | NHPC office Complex, Sector-33, Faridabad – 121003 (Haryana) |
| 3. | NEEPCO | Shri P.K Singha, Executive Director | Brookland Compound, Lower New Colony, Shillong - 793003 |
| 4. | NLC | Shri Sekar K, Director (Commercial) | No.135, Periyar E.V.R. High Road, Kilpauk, Chennai - 600 010. Tamil Nadu, India. |
| 5. | SJVN | Shri Romesh Kapoor General Manager (C&SO) | SJVN Ltd, Sharma Niwas Below BCS, New Shimla – 171009. |

Copy of email dated 03.07.2015 from Chief (Engg), CERC to CTU

● **Ajay Kumar Saxena**

Jul 3 ★

To sgupta@powergridindia.com, yksehg@powergridindia.com,
yugal_sgl@yahoo.com, ssbarpanda@gmail.com, vka1996@gmail.com
CC mg.manju@gmail.com, ashok@powergridindia.com, vikramsinghms@gmail.com,
shilpadce@yahoo.com, akhilkg@gmail.com, and 2 more...

Dear Madam/Sir

This has reference to 3rd amendment under CERC (Sharing of Transmission Charges and losses)Regulations notified on 1.4 21015. Regulation 8 (5) of this regulation provides as follows:

"Provided further that where the operationalization of LTA is contingent upon commissioning of several transmission lines or elements and only some of the transmission lines or elements have been declared commercial, the generator shall pay the transmission charges for LTA operationalised corresponding to the transmission system commissioned:"

It is requested that a list of all such generators where LTA has not started yet due to non-commissioning of few lines/dedicated line be brought for discussion in next Validation Committee meeting expected to be held shortly. The same shall be considered for next quarter (July-August-September, 2015) LTA. The quantum of LTA which can be operationalised in such cases may also be indicated.

A. K. Saxena
Chief (Engg.)
CERC